GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO.1120 TO BE ANSWERED ON 29.04.2016

ADOPTION OF CHILDREN

1120. SHRI P. KUMAR:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state;

- (a) the number of children adopted in the country during each of the last three years, gender-wise;
- (b) the number of children with disabilities or special needs adopted in both in-country and inter-country adoptions during the same period
- (c) whether the Government maintains information about the age of the children at the time of adoption;
- (d) if so, the age-wise breakdown of adoption statistics during the said period;
- (e) whether the Government has received feedback from adoption agencies and other stakeholders regarding the new adoption guidelines; and
- (f) if so, the details thereof?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

(a) As per the information provided by Central Adoption Resource Authority (CARA), the number of children adopted in the country during each of the last three years, gender-wise is as follows:

Year	No. of Adoptions	
	Male	Female
2013-2014	1631	2293
2014-2015	1688	2300
2015-2016	1156	1855

(b) The number of children with special needs given in inter-country and in-country adoption during last three years are as under:

Year	Inter-country	In-country
2013-2014	242	Not available with CARA
2014-2015	217	Not available with CARA
2015-2016	298	36 (since August, 2015)

(c) & (d): As reported by CARA the age-wise adoption data is being maintained, w.e.f. August, 2015. Age-wise break-up of adoption statistics from August, 2015 to March, 2016 are as under:

Age Group	Male	Female
00-02 years	574	987
02-04 years	103	179
04-06 years	63	120
06-08 years	35	43
08-10 years	13	29
10-12 years	04	03
12-14 years	02	04
14-18 years	00	01
TOTAL	794	1366

(e) & (f): Yes. The Government has received feedback from adoption agencies and other stakeholders regarding the adoption guidelines. The feedback relates to procedures relating to children for adoption; adoption 2015 procedure for resident Indians, non-resident Indians, Overseas Citizens of India and foreigners; role of concerned authorities and agencies involved in adoption.
